

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:3710
ANSWERED ON:25.08.2011
LABOURERS ENGAGED IN BHEL
Joshi Shri Kailash

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether the Government is considering any plan for regularising all the contract labourers engaged in Bharat Heavy Electricals Limited, Bhopal;
- (b) if so, the details thereof and the time by which it is likely to be implemented; and
- (c) if not, the reasons therefor

Answer

MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI PRAFUL PATEL)

(a): No, Madam.

(b): Not applicable in view of response at (a) above.

(d): Bharat Heavy Electricals Limited (BHEL), being a Central Public Sector Undertaking (CPSU), adheres to the recruitment guidelines issued by Department of Public Enterprises (DPE) from time to time. As per the DPE O.M. No.24(11)/96(GL-010)/GM dated 02.11.1998, all the CPSEs are required to notify all vacancies meant for recruitment to the post carrying specified pay scale on an All India basis. However, the contract labour fulfilling eligibility criteria are allowed age relaxation of up to 84 months.